

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 58 / 2014

Present: 1. Hon'ble Member (J) Ms. Manorama Kumari
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February, 2017, 10.30 A.M

Name of the Company		Jyotirmoy Ghosh & Anr. -Versua- A, Tosh & Sons (India) Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | |
|----|-------------------|----------------------------------|
| 1. | Ishnu chowdhury | Petitioner |
| 2. | Maele Banerjee | |
| 3. | Sipale say | |
| 4. | Sipakhan say | |
| 5. | Ananda Basu | |
| 6. | Emom Bhattacharya | Advocate for Respondent No. 1-5. |

13. 2. 17

Emom Bhattacharya
Advocate
13/2/17

ORDER


Ld. Counsels for the Petitioners and the Respondent Nos. 1 to 5 are present.

Ld. Counsels for the petitioners moved an application for recalling of the order dated 28/11/2016 dismissing the petition and for restoration of C.P.No. 58/2014.

Respondents' Counsels have no objection for setting aside the order dated 28/11/2016 as the matter has been amicably settled between the parties.

In view of the above the order dated 28/11/2016 is set aside.

The case is posted for hearing on 15/02/2017 upon restoration.



(S. Vijayaraghavan)
Member (T)



(Manorama Kumari)
Member (J)